### GOVERNMENT OF WEST BENGAL

#### LEGISLATIVE DEPARTMENT

### West Bengal Act XX of 1969

THE WEST BENGAL APPROPRIATION (EXCESS EXPENDITURE, 1961-62 AND 1962-63) ACT, 1969.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 23rd August, 1969.]

[23rd August, 1969.]

An Act to regularise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1962 and the year ending on the thirty-first day of March, 1963.

It is hereby enacted in the Twentieth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation (Excess Expenditure, 1961-62 and 1962-63) Act, 1969.

2. From and out of the Consolidated Fund of West Issue of Bengal,—

- (1) sums not exceeding those specified in column 3 of Rs. 3,342 a Schedule I amounting in the aggregate to the sum of rupees two crores, fifty-four lakhs, forty-three thousand, three hundred and forty-two, and Fund of
- (2) sums not exceeding those specified in column 3 of Schedule II amounting in the aggregate to the sum of rupees three crores, twenty-five lakhs, ninety-eight thousand, two hundred and seventy-three,

are authorised for payment and application towards defraying the several charges which were incurred during—

- (i) the year ending on the thirty-first day of March, 1962, and
- (ii) the year ending on the thirty-first day of March, 1963,

respectively, in respect of the services and purposes specified in column 2 of each such Schedule and which were in excess of the amounts granted for the services and purposes of the respective year.

Issue of Rs. 2,54, 43,342 and Rs. 3,25, 98,273 out of the Consolidated Fund of West Bengal respectively for the services and purposes of the year 1961-62 and the year 1962-63.

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## (Section 3 and Schedule I.)

Appropriation. 3. The sums authorised for payment and application from and out of the Consolidated Fund of West Bengal by this Act shall be deemed to have been respectively appropriated for the services and purposes expressed in Schedules I and II in relation to the year ending on the thirty-first day of March, 1962 and the year ending on the thirty-first day of March, 1963.

#### SCHEDULE I.

(See sections 2 and 3.)

1	2 -	Sums not exceeding		
	Services and purposes.			
Grant No.		Voted by the Legislative Assembly.	Charged on the Conso- lidated Fund.	Total.
	These windings is a second	Rs.	Rs.	Rs.
	10—Forest		17,236	17,236
5 12	22—Interest on Debt and other obligations	O Will to a	7,81,178	7,81,178
12	25—General Administration	11,62,653		11,62,653
	28—Jails · · · · ·	61,902		61,902
16	30—Ports and Pilotage	50,578		50,578
18	37—Education	1,08,17,414		1,08,17,414
20		59,66,402		59,66,402
21	38—Medical	5,51,634	eq 18 mon	
30	46—Labour and Employment		CONTRACTOR	5,51,634
34	47—Miscellaneous Departments—Excluding Fire Services and Welfare of Scheduled Tribes, etc.	11,75,860	g wit had	11,75,860
35	50—Civil Works	11,94,698		11,94,698
38	55—Superannuation Allowances and Pensions.	59,035	Salay Sent	59,035
39	56—Stationery and Printing	1,63,492		1,63,492
40	57—Miscellaneous—Contributions	3,74,584		3,74,584
42	57—Miscellaneous—Expenditure on displaced persons.	30,66,676		30,66,676
	Grand Total	2,46,44,928	7,98,414	2,54,43,342

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(Schedule II.)

# SCHEDULE II.

(See sections 2 and 3.)

1	2	3		
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Conso- lidated Fund.	Total.
		Rs.	Rs.	Rs.
2	9—Land Revenue · · ·		1,364	1,364
7	14—Stamps	1,02,212		1,02,212
9	16-Interest on Debt and other obligations		33,64,712	33,64,712
11	18—Parliament and State Legislatures	4,08,355		4,08,355
12	19—General Administration	1,99,269	15,145	2,14,414
13	21—Administration of Justice	12,221	73,645	85,866
16	26—Miscellaheous Departments—Fire Services.	4,530	••	4,530
17	26—Miscellaneous Departments—Excluding Fire Services.	11,870	••	11,870
19	28—Education · · ·	1,68,74,363		1,68,74,363
20	29—Medical	59,28,071		59,28,071
29	37—Community Development Projects, National Extension Service and Local Development Works.  109—Capital Outlay on Other Works— Community Development Projects, National Extension Service and Local Development Works.	8,56,182		8,56,182
37	65—Pensions and other Retirement Benefits.	9,67,516		9,67,516
43	71—Miscellaneous—Expenditure on Displaced persons.	30,65,532	***	30,65,532
45A	78A—Expenditure connected with the National Emergency, 1962.	7,13,286		7,13,286
	Grand Total	2,91,43,407	34,54,866	3,25,98,273